CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH



CP 317/2003 in OA 1029/2003

New Delhi this the 17th day of October, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J) Hom ble Shri Sarweshwar Jha, Member (A)

Shri S.P.Gupta, MES 305249 1/7228 E, Shivaji Park, Shahdara. Delhi

.. Petitioner

(By Advocate Shri Vikas Mahajan)

VERSUS

- 1. Major General Utpal Bhattacharya, Command Chief Engineer, Engineers Branch Headquarters, Central Command, Lucknow.
- 2. Lt. General Hari Uniyal, Engineer in Chief, E-in-C's Branch, Kashmir House, Rajaji Marg, New Delhi.

..Respondents

(By Advocate Shri R.P.Aggarwal)

ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Heard learned counsel for both the parties in CP 317/2003.

- 2. Shri Vikas Mahajan, learned counsel has fairly submitted that the order of the Tribunal dated 24.4.2003 in OA 1029/2003 has been complied with by the respondents. which is also the submissions of the learned counsel for the respondents.
- In view of the above facts and submissions of the learned counsel, CP 317/2003 is dismissed. Notices issued to the alleged contemners are discharged. consigned to the record room.

(Sarweshwar Jha)

Member (A)

(Smt.Lakshmi Swaminathan) Vice Chairman(J)

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